

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 43**

**CP/50(MB)2024**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **07.05.2024**

NAME OF THE PARTIES: **RAHUL DILIP SHAH V/s KATALYST SOFTWARE SERVICES LIMITED**

Section 213 Sec. 241(1) Sec. 242(4) Sec. 244(1) of the Companies Act, 2013

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**ORDER**

Adv. Shyam D. a/w Sumit Khanna a/w Divya Bhatia a/w Saurabh i/b Parth Jain a/w Daneel P. for the Applicant present. Adv. Vinod Kothari a/w Adv. Ayush Kothari a/w Adv. Chinmay Bhojane i/b Apex Law Partners for the Respondent No.1, 5, 18 & 36 present.

List this matter on Board on **21.06.2024** for further consideration.

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**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**